

Name of Corporate Debtor: Indsur Global Limited

Date of commencement of CIRP: 24/09/2019

List of Secured Financial Creditors (not in a class) as on: 02.10.2020

| Sl.No. | Name of creditor | ID No. | Details of claims received | | | | | | Details of claims admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any | |
|--------------|------------------|--------|----------------------------|---------------------|--------------------|---------------------|--------------------------|---------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|--|--|
| | | | Date of Receipt | Amount Claimed | | | Amount of Claim Admitted | | | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in COC | | | | | | |
| | | | | Principal | Interest | Amount | Principal | Interest | Amount | | | | | | | | | | | |
| 1 | Bank of Baroda | A2 | 30-10-2019 | 31,52,53,016 | | 31,52,53,016 | 26,39,54,089 | 4,34,21,651 | 30,73,75,740 | Financial Debt | Note-1 | Note-1 | No | 36.24% | 40,27,875 | | 78,77,276 | None | Bank Guarantees of upto Rs.40,27,875, if invoked may increase admitted claim | |
| 2 | Axis Bank | A3 | 06-11-2019 | 31,00,17,749 | 6,86,61,515 | 37,86,79,264 | 31,00,17,749 | 6,86,61,515 | 37,86,79,264 | Financial Debt | Note-2 | Note-2 | No | 44.64% | | | - | None | | |
| Total | | | | 62,52,70,765 | 6,86,61,515 | 69,39,32,280 | 57,39,71,838 | 11,20,83,166 | 68,60,55,004 | | | | | | | | | | | |

Note-1 Pari Passu, in consortium with Axis Bank

1. First charge by way of hypothecation of entire current assets of the company, both present and future;
2. First charge on entire movable fixed assets including plant and machinery of company, both present and future
3. First charge by way of equitable mortgage of factory land and building admeasuring 94849 sq mtrs, situated at R.S. No. 82, 84, 85, 111, at village Nurpura of Taluka Halol, Dist. Baroda and building construction thereon and standing in the name of the Company

Note-2 Pari Passu, in consortium with Bank of Baroda

1. First charge by way of hypothecation of entire current assets of the company, both present and future;
2. First charge on entire movable fixed assets including plant and machinery of company, both present and future
3. First charge by way of equitable mortgage of factory land and building admeasuring 94849 sq mtrs, situated at R.S. No. 82, 84, 85, 111, at village Nurpura of Taluka Halol, Dist. Baroda and building construction thereon and standing in the name of the Company